

**IN THE INCOME TAX APPELLATE TRIBUNAL KOLKATA BENCH 'B', KOLKATA
[BEFORE SHRI P.M. JAGTAP, HON'BLE VICE-PRESIDENT (KZ) &**

SHRI A.T. VARKEY, HON'BLE JUDICIAL MEMBER]

[THROUGH VIRTUAL COURT]

ITA No. 138/KOL/2020
Assessment Year: 2009-10

M/s. Tirupati Cottex Pvt. Ltd.....Appellant
47B, Nalini Seth Road, 5th Floor,
Kolkata - 700 007.
[PAN : AAMCS 7446 R]

vs

Pr. CIT - 4, Kolkata.....Respondent

Appearances by:

None appearing on behalf of the Assessee.

Shri Jayanta Khanra, JCIT appearing on behalf of the Revenue.

Date of concluding the hearing : July 02, 2021

Date of pronouncing the order : July 02, 2021

ORDER

PER BENCH:

This appeal filed by the assessee is directed against order of ld. Commissioner of Income Tax (Appeals)- 4, Kolkata dated 12.03.2019.

2. In this case, the Director of the assessee has moved an application dated 03.05.2021 seeking withdrawal of this appeal on the ground that he has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the

certificate in Form No. 3 as per Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal of the assessee is dismissed as withdrawn.

Order Pronounced in the Open Court on 2nd July, 2021.

Sd/-

(A.T.VARKEY)
JUDICIAL MEMBER

Sd/-

(P.M. JAGTAP)
VICE PRESIDENT

Dated: 02/07/2021

Biswajit, Sr. PS

Copy of order forwarded to:

1. M/s. Tirupati Cottex Pvt. Ltd., 47B, Nalini Seth Road, 5th Floor, Kolkata – 700 007.
2. PCIT – 4, Kolkata.
3. The CIT(A)
4. The CIT
5. DR

True Copy,

By order,

Sr. Private Secretary / DDO
ITAT Kolkata